

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).8164/2010

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

YADVENDRAM BIKARAM SINGH

Respondent(s)

(With appln(s) for c/delay in filing SLP,c/delay in refiling
SLP,permission to file additional documents

Date: 27/10/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Kamendra Mishra,Adv.
Mr.Rajeev K.Dubey,Adv.

For Respondent(s) Mr. Manoj Prasad,Adv.
Mr.Sadahiv Gupta,Adv.

UPON hearing counsel the Court made the following
O R D E R

The sole respondent has not filed counter affidavit in spite
of last opportunity granted. Ld.counsel seeks further time.
Rejected. No further steps. Hence, place the matter before the
Hon'ble Court as per rules.

(Sunil Thomas)
Registrar

SB